

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1465
TO BE ANSWERED ON 19.12.2018**

ROBS AND RUBS IN KERALA

1465. SHRI KODIKUNNIL SURESH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has received proposals from Kerala State Government for cost sharing of ROBs and RUBs;**
- (b) if so, the details thereof during the last two years and the current year; and**
- (c) if so, the details of the proposals cleared during the said period and the proposals awaiting clearance along with the reasons for pendency?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (c): Yes, madam. 57 proposals have been received during the last two years & current year till Nov'2018, out of which 35 valid proposals have been sanctioned in Budget 2018-19. Remaining proposals could not be sanctioned due to factor like non availability of

Level Crossing (LC), less Train Vehicle Unit (TVU), non availability of land etc.

All these proposals were cleared during this period and no such valid proposals are pending for clearance.
